## Decline in import of gold

 $\dagger$ 2409. SHRI P.L. PUNIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that import of gold in the country has witnessed a decline since March, 2016, if so, the month-wise details thereof;
- (b) the reasons for decline in import of gold and efforts being made by Government to improve the situation, the details thereof; and
- (c) the extent to which employment was hit on account of decline in import of gold, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The details of import of gold during the period from March, 2016 to October, 2016 are as under:—

Month	Import of Gold	
	Qty. (Ton)	Val (Billion USD)
Mar-16	26.82	0.97
Apr-16	31.02	1.24
May-16	46.57	1.47
Jun-16	39.47	1.21
Jul-16	26.48	1.08
Aug-16	25.73	1.12
Sep-16	50.50	1.80
Oct-16	99.62	3.50

Source: DGCI&S

The imports during September and October, 2016 are showing an upward trend.

(b) and (c) Question do not arise.

## Implementation of FDI policy

2410. SHRI RONALD SAPA TLAU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the current status in implementing Government's Foreign Direct Investment (FDI) policy;

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) the sectors in the country in which 100 per cent FDI has been allowed; and
- (c) the steps taken by Government to guarantee public interest and national security while implementing the FDI policy?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Government of India has put in place a liberal and transparent policy for Foreign Direct Investment (FDI), wherein most of the sectors are open to 100% FDI under the automatic route. Sector specific conditionalities on various sectors alongwith FDI limits are provided in 'Consolidated FDI Policy Circular of 2016', as amended from time to time, through Press Notes, which is available at the website of Department of Industrial Policy and Promotion at www.dipp.nic.in.

(c) FDI in the country is permitted subject to applicable laws/regulations, security and other conditionalities. Further, FDI Policy on different sectors are formulated/reviewed after intensive consultations with stakeholders including Ministries/Departments concerned, apex industry chambers and other organizations.

## Projects under "Make in India" scheme in Rajasthan

- †2411. SHRI RAM NARAIN DUDI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the total number of projects which have started production under 'Make in India' programme in the State of Rajasthan, the district-wise details thereof; and
- (b) the details of the efforts made by the Central Government to attract investors in Rajasthan for creation of local employment?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The 'Make in India' initiative launched on 25th September, 2014 aims at promoting India as an important investment destination and a global hub in manufacturing, design and innovation. It is not a specific scheme but a broader nation building initiative to create a conducive environment for investment, development of modern and efficient infrastructure, opening up new sectors for foreign investment and forging a partnership between Government and industry through a positive mind set. Hence, no details regarding projects can be provided.

(b) Central Government has been taking steps to boost industrial development, production of goods and services and employment generation in the country including

†Original notice of the question was received in Hindi.